

**GOVERNMENT OF INDIA
TEXTILES
LOK SABHA**

UNSTARRED QUESTION NO:2498
ANSWERED ON:18.03.2005
INDUSTRIAL STATUS TO HANDICRAFT SECTOR
Mandal Shri Sanat Kumar

Will the Minister of TEXTILES be pleased to state:

- (a) whether the Government has granted industrial status to the handloom and handicrafts sectors of the country;
- (b) if so, the details thereof; and
- (c) the various steps taken to uplift these sectors?

Answer

MINISTER OF TEXTILES (SHRI SHANKERSINH VAGHELA)

(a) No, Sir.

(b) Does not arise.

(c) Government of India has been implementing various schemes for the development and welfare of handloom sector in the country which include: Deen Dayal Hathkargha Protsahan Yojana., Marketing Promotion Programme, Mill Gate Price Scheme, Workshed-cum-Housing Scheme, Weavers Welfare Scheme, Handloom Export Scheme, Integrated Handloom Training Project, Bunker Bima Yojana, Scheme for reimbursement of one time rebate @ 10% given by the handloom agencies on the sale of handloom cloth, Implementation of Handloom (Reservation of Articles for Production) Act 1985. Similarly, the Office of the Development Commissioner for Handicrafts has also taken various steps to uplift handicraft sector in the country which include: implementation of schemes for Design & Technology Upgradation, Marketing & Support Services, Export Promotion, Training and Extension, Research and Development, Bima Yojana, Special Handicrafts Training Project etc., Integrated development of craft clusters is also being taken up by organizing the artisans into Self Help Groups under Baba Saheb Ambedkar Hastshilp Vikas Yojana (AHVY).